## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Action plan for setting up industries during Tenth Plan

3092. SHRI ISAM SINGH : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether unemployment can be reduced through public sector industries;

(b) if so, whether Government have formulated any action plan to start such industries under Tenth Five Year Plan; and

(c) the target fixed by Government for providing employment to unemployed youths?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI CHENNAMANENI VTDYASAGAR RAO): (a) and (b) There is no specific Action Plan to set up industries under public sector enterprises. However, the Government plays an important role as facilitator for promoting investment by providing conducive investment climate.

(c) A target of generating additional employment of the order of 50 million persons has been fixed for the Tenth Plan.

## Import of outdated equipments from USA

†3093. SHRI MOTELAL VORA : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are aware that outdated declared equipments are being imported from USA to India;

(b) if so, Government's reaction thereto; and

(c) by whom such equipments are being imported and whether these equipments are really useful in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY) : (a) to (c) As per the EXIM Policy 2002—2007, Capital Goods older than 10 years are not permitted to be imported without an import license. Applications for the import of such Capital Goods are considered by the Exim Facilitation Committee (EFC) (an Inter-Ministerial Committee consisting of representatives from concerned Ministries and technical authorities) keeping in view the residual life as per

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.